

(a) whether a proposal to allot index numbers to the voters is under consideration of the Government so that there are least chances of any error in the electoral roll;

(b) if so, the details thereof; and

(c) the time, by which a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b) No, Sir.

(c) Does not arise.

[English]

Coal based Industries

6503. SHRI HARADHAN ROY : Will the Minister of COAL be pleased to state :

(a) whether the Government are considering any proposal for setting up coal based industries;

(b) if so, the details thereof, State-wise;

(c) whether the Government have received any request in this regard from the Government of West Bengal and Bihar; and

(d) if so, the response of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No proposal for setting up coal based industries is under consideration of the Union Ministry of Coal, at present.

(b) Does not arise in view of the answer to part(a) of the question.

(c) No request in this regard has been received in the Union-Ministry of Coal either from the Government of West Bengal or from the Government of Bihar.

(d) Does not arise in view of the answer to part (c) of the question.

Development of Visakhapatnam Export Processing Zone

6504. SHRIMATI SARADA TADIPARTHI : Will the Minister of COMMERCE be pleased to state :

(a) whether the development of Visakhapatnam as an Export Processing Zone is going on for years but it is yet to take off;

(b) if so, the reasons for delay; and

(c) by what time Visakhapatnam E.P.Z. is likely to become operational fully ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c) The Visakhapatnam Export Processing Zone has been operationalised with effect from 1.4.93 on completion of basic infrastructural facilities of the first phase covering an area of 163 acres. Development of the Zone has proceeded satisfactorily after transfer of land in a compact block by the State Government. Of the 18 projects approved so far for establishment in the Zone, two units have commenced operation and another seven units are under various stages of implementation.

[Translation]

Target and Achievements

6505. SHRI THAWAR CHAND GEHLOT :

PROF. RASA SINGH RAWAT :

SHRI N.J. RATHWA :

SHRI T. GOPAL KRISHNA :

DR. MAHADEEPAK SINGH SHAKYA :

PROF. PREM SINGH CHANDUMAJRA :

SHRI JAYSINH CHAUHAN :

SHRI VIJAY SANKESHWAR :

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the target fixed for the development of Non-Conventional Energy Sources during 1995-96, 1996-97 and 1997-98 in the country, scheme-wise, State-wise;

(b) the details of achievements made in the field of Non-Conventional Energy Sources during the above period, State-wise;

(c) the action-plan being implemented by the Government for promotion of the Non-Conventional Energy Sources;

(d) whether any agreements have been signed with the foreign countries and private companies for the development of Non-Conventional Energy Sources; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) Statewise targets are fixed for the installation of biogas plants, improved chulhas, solar photovoltaic (SPV) lighting systems and solar cookers. Statewise targets for SPV lighting systems and solar cookers for the year 1997-98 have not been fixed. The details of schemewise, statewise targets fixed for biogas plants, and improved chulhas for the years 1995-96, 1996-97 and 1997-98, and for SPV